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Supreme Court Advocates-On-Record Association

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Ref. No. SCAORA/SCI/AOREXAM/3/2021

02nd May, 2021.
New Delhi

To,
Shri Rajesh Kumar Goel,
Registrar & Secretary,
Board of Examiners,
Supreme Court of India,
New Delhi.

Sub: Requisition to postpone the Advocates On Record Examination -2021 from June, 2021 to December, 2021.

Dear Sir,

With reference to the aforesaid subject and in view of the prevailing circumstances of the surge in the global pandemic Covid-19, we request your good self to postpone the Advocates On Record Examination -2021 from June, 2021 to December, 2021.

We wish to point out that Rule 1 of the Regulations regarding Advocates On Record Examination provides for exams to be held in December. The abstract of the relevant portion is as hereunder:

"(1) The examination shall be held under the general supervision of a Committee of three Judges of the Court to be appointed by the Chief Justice of India and to be designated as the Examination Committee; unless otherwise specifically ordered by the said Committee the examination will be held twice a year preferably in May and December "

We request your good self to kindly postpone the Advocates On Record Examination -2021 from June, 2021 to December, 2021 and do the needful at the earliest.

Thanking you,
Warm regards,

Dr. Joseph Aristotle S.,
Hony. Secretary,
SCAORA